NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1397/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE PARTIES:

S. No. NAME

Bank of India

DESIGNATION

V/s.

Gupta Infrastructure (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

SIGNATURE M6. NIGHTHA SIKRORIA J for
DIL Petitienner
PAMASIS LAW CHAMBERS 17. MR. SANDERP BAJAJ

Ashish Pyasi a/w Umang Thakal i/b Dhis & Dhis Associates

Advocates Umarg For Respondent Thereof

ORDER CP No. 1397/ I&BC/NCLT/MB/MAH/2017

Reserved for order.

Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)